

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2872  
ANSWERED ON:30.07.2014  
SC ST OBC BUREAUCRATS  
Lokhande Shri Sadashiv Kisan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of IAS, IPS, IFS officers belonging to Scheduled Castes/Scheduled Tribes and Other Backward Classes as on date;
- (b) whether they have been given representation on the basis of their population during the last three years and current year; and
- (c) if so, the details thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) As per information available, the number of Scheduled Caste (SC), Scheduled Tribe (ST) and Other Backward Class (OBC) officers belonging to Indian Administrative Service(IAS), Indian Police Service (IPS) and Indian Forest Service (IFoS) in the Direct Recruit (DR) Quota, is as follows:-

	SC	ST	OBC	As on
IAS	447	232	521	25.07.2014
IPS	352	170	358	01.01.2013
IFoS	266	150	255	01.01.2014

(b) & (c) They have been given representation as per the reservation policy of the Government of India at the rate of 15%, 7.5% and 27% in respect of SC, ST and OBC respectively in the Direct Recruitment Quota for All India Services and as per decision of the Hon'ble Supreme Court that total reservation for SCs, STs & OBCs cannot exceed the limit of 50%.

Actual representation of Scheduled Castes, Scheduled Tribes and Other Backward Classes may vary on a given date from the percentage fixed for them in a service for the reasons like time gap between dates of vacancies and actual dates of their filling up, non-availability of suitable candidates belonging to these categories, appointment of reserved category candidates selected on their own merit who are adjusted against unreserved vacancies and subsequent addition in lieu of such candidates.